

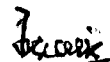
M.P. no. 559/04 in O.A. 456/98

25.3.04.

None for parties. The M.P. is dismissed in default.

  
(M.L.SAHNI)

J.M.

  
(S.K.NAIK)

.A.M.

OR  
by  
on 26/3/04  
26/3/04